

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.205- IA(Plan)/18(AHM)2024
ITEM No.206- IA/957(AHM)2023
ITEM No.207- IA/1187(AHM)2023
ITEM No.208- IA/139(AHM)2024
ITEM No.209- IA/571(AHM)2024
ITEM No.210- IA/576(AHM)2024
in
C.P.(IB)/111(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Shree Nakoda Impex
V/s
Fairdeal Multifilament Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Deep Bisht, Adv.
: Mr. Nipun Singhvi, Adv. a.w Mr. Mayur Jugtawat, Adv.
For the Respondent :

ORDER

IA(Plan)/18(AHM)2024

This is Application for approval of Resolution Plan. However, physical copy has not been filed. The counsel appearing for the applicant/RP undertook to file the same within three days. Hence, the matter stand adjourned.

Re list on 12.06.2024.

IA/957(AHM)2023

The applicant in pursuance to the statement made on 15.04.2024 has filed withdrawal affidavit today across the Bar which is taken on record. It is stated in withdrawal affidavit at Para 3. Which is stated as under:-

*I say that in light of the approval of the resolution plan, this
Hon'ble Tribunal may be pleased to pass appropriate*

*orders for disposal of the captioned IA No.957 of 2023, as
being withdrawn without going into merits*

of the case.

Accordingly **IA/957(AHM)2023** stands withdrawn.

IA/1187(AHM)2023 & IA/139(AHM)2024

Since, the IA/957(AHM)2023 has been withdrawn by the Saraswat Cooperative Bank Ltd, therefore, the IA/1187(AHM)2023 & IA/139(AHM)2024 are also rendered infructuous and disposed of accordingly.

IA/571(AHM)2024

This is an application filed by the RP to take on record the Status Report on behalf of Resolution Professional under the Provisions of Regulation 13(I C)(b)(ii) or I Insolvency and Bankruptcy Board of India I Insolvency Resolution Process for Corporate Persons) Regulations. 2016. The same is taken on record, with all just exceptions.

Hence, **IA/571(AHM)2024** disposed of accordingly.

IA/576(AHM)2024

Re list on 12.06.2024.

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**